

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3547  
ANSWERED ON:14.12.2012  
SWADHAR SCHEME  
Reddy Shri Modugula Venugopala

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) the number of shelter homes running in the country and the facilities provided therein along with the number of beneficiaries therefrom under the Swadhar Scheme, State-wise;
- (b) whether the Government proposes to set up more shelter homes in the country under the said scheme;
- (c) if so, the details thereof, State-wise;
- (d) whether the Government has received any complaints about irregularities/corruption prevalent in these shelter homes;
- (e) if so, the details thereof, State-wise and the action taken by the Government thereon; and
- (f) the funds sanctioned along with the amount utilised by the State Governments during the last three years and the current year, year-wise and State-wise?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a): The Ministry of Women & Child Development, Government of India is implementing Swadhar Scheme for providing emergency outreach services to women in difficult circumstances who do not have societal/family support or independent means of income. Under this scheme, free shelter, food, medical care, counseling etc. are being provided to the beneficiaries. Vocational training is imparted to the beneficiaries with a view to rehabilitate them. At present 311 Swadhar Shelter Homes are running in the country with 17330 beneficiaries. State-wise list of Swadhar Homes and women beneficiaries is at Annexure-I.
- (b): There is no proposal to set up more shelter homes under the present scheme.
- (c): Does not arise.
- (d) & (e): The Govt. has received complaints about irregularities/corruption in the running of some Swadhar Homes. Since 2006-07, such complaints have been received in respect of four Homes in Andhra Pradesh, one each in Assam, Haryana, Maharashtra & Rajasthan, four in Orissa, three in Uttar Pradesh and four in West Bengal. Where the complaints were found to be correct after inspection, the grants were discontinued and Homes were closed.
- (f): Funds under the scheme are released to implementing agencies viz. State Govt. Agencies and Non Governmental Organisations. The amount released and utilized during last three years and the current year, year-wise and State -wise is at Annexure-II.